

1	2	3	4
1976-77	521	750.15 (Actual)	506.71
1977-78	637	1130.03 (Anticipated)	599.17
1978-79	1250	Yet to be incurred	800.00 (outlay)

Recovery of Royalty due from Industries by C.S.I.O., Chandigarh

6593. SHRI KRISHNA CHANDRA HALDER: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether an huge amount of royalty is due to be recovered from industries by the Central Scientific Instruments Organisation, Chandigarh;

(b) if so, how much amount is outstanding for recovery and since when and reasons for non-recovery of the same,

(c) whether huge amount on account of advances to the firms is outstanding since long; and

(d) the amount of advances outstanding and since when these are outstanding and what are the reasons for non-adjustment or recovery of the same?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). (1) In respect of processes released through the National Research Development Corporation, an amount of royalty due to be recovered from the parties in respect of CSIO's processes is as under:—

Process	Amount Rs.
(i) Medical instruments (Period Bal. 31-3-73 to 31-3-75)	About 11,409
(ii) Digital frequency meter (Period : 31-3-75)	About 534.00

(2) The following two processes were released to the firms directly by the Organisation:

(i) Moisture Meter;

(ii) Operational Amplifiers.

Moisture Meter:

The know-how was released to a firm on 20th December, 1966. The agreement was to be effective from 1st November, 1966 for a period of 10 years on exclusive basis. The party has not paid royalty after March, 1971. The matter is under correspondence with the firm for the due royalty.

Operational Amplifier:

The agreement was entered into with the firm in April, 1970 for a period of 10 years. The firm paid royalty upto 31st December, 1973 only. The matter relating to further payment is under correspondence with the firm. The firms have not yet given information about the number of instruments sold and consequently the amount outstanding has not been worked out.

(c) and (d). A sum of about Rs. 15,288 lakhs was paid as advance upto February, 1978 to different firms for the purchases to be made by the Institute on account of chemicals, apparatus, equipment, plant and machinery for the R&D work of CSIO, Chandigarh. In most of the cases, the material has been received and the adjustment of the advance is under-way.

मध्य प्रदेश में संगीत तथा नाटक प्रभाव के एक केन्द्र की स्थापना करना

6594. श्री कूल चन्द वर्मा : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या संगीत तथा नाटक प्रभाव का केन्द्र, जॉपाल मध्य प्रदेश में स्थित था और क्या

में वर्ष 1973 में इसे पटना, बिहार में ले जाया गया जबकि बिहार में दरभंगा जिले में संगीत तथा नाटक प्रभाग का एक केन्द्र पहले ही विद्यमान है ;

(ख) यदि हाँ, तो इस केन्द्र को भोपाल में ले जाने के क्या कारण हैं , और

(ग) क्या सरकार का विचार राज्य की आवश्यकताओं तथा लोगों की भाव को ध्यान में रखते हुए संगीत तथा नाटक प्रभाग के केन्द्र की दीवारा मध्य प्रदेश में स्थापना करने का है , और यदि हाँ, तो कब ?

सूचना और प्रसारण मंत्रालय में राज्य मंत्री (श्री जगजीर सिंह) : (क) जी, हाँ ।

(ख) 1973 में सरकार द्वारा यह निर्णय लिया गया था कि दिल्ली में स्थित मण्डलियों को उनके कार्य-क्षेत्र के निकट के केन्द्रों में स्थानान्तरित कर दिया जाए । तबनुसार, यह निर्णय लिया गया था कि उत्तर प्रदेश और बिहार की विभागीय नाटक मण्डलीका, जो उन समय दिल्ली में स्थित थी, दिल्ली से पटना में स्थानान्तरित कर दिया जाए । यह महसूस किया गया था कि उत्तर प्रदेश और बिहार की विभागीय मण्डलियों के मुख्यालयों को दिल्ली से पटना में स्थानान्तरित किया जा रहा है, जहाँ भोपाल कार्यालय के मुख्यालय को भी बेहतर प्रशासनिक नियंत्रण हेतु पटना में स्थानान्तरित कर दिया जाना चाहिए ।

(ग) भोपाल में एक केन्द्र स्थापित करने की योजना सरकार के सक्रिय रूप से विचाराधीन है ।

Setting up Industries in Katihar and Financial Assistance to them

6595 SHRI YURAJ: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Katihar district of Bihar is a backward district;

(b) the Planning Commission have decided to provide government assistance for setting up industries in backward areas as per Janata Government's Policy regarding rural industrialization, and

(c) if so, the names of industries proposed to be set up in Katihar and the time by which these industries are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) The old Purnea district of Bihar which has since been bifurcated into Purnea and Katihar districts, has been identified as industrially backward to qualify for concessional finance facilities

(b) The Planning Commission have declared 247 district in the country as industrially backward to qualify for concessional finance facilities Out of these 247 districts, 101 district areas have been identified to qualify for 15 per cent Central Investment Subsidy

(c) One industrial licence has been issued to M/s Kalyan Industrial Corporation, Calcutta for the manufacture of Conductors above 19 strands Two letters of Intent have also been issued to the following industries for the manufacture of items shown against them —

1 Shri Prabhat Kiran Lakshampur P O Jamalpur-District Monghyr	Oxygen Gas
2 Shri Vinod Kumar Chamaria P-38, India Exchange Place Calcutta	Wrapping & Packing Paper, 6000 Tonnes

प्रोद्युस्त्रों तथा प्रोद्योगिकी के कार्य

6595. श्री टी० एच० नेगी : क्या सूचना और प्रसारण मंत्री 15 मार्च, 1978 के प्रस्तावित प्रश्न संख्या 3078 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) किसी केन्द्र विशेष में प्रोद्युस्त्र की नियुक्ति का आनन्द क्या है और उसे किस व्यवस्था में नियुक्त किया जाता है ;